

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 64
TO BE ANSWERED ON 20.07.2017

INSTALLATION OF SOLAR ROOFTOP SYSTEM

*64. SHRI P.K.BIJU:

SHRI KANWAR SINGH TANWAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the progress made in installation of 4,200 MW solar rooftop system under the National Solar Mission with the budget of Rs.5000 crore allocated for the purpose in 2015;
- (b) whether the Government has kept any record of the numbers of houses in urban and rural areas which have rooftop solar panels supplying electricity and if so, the details thereof; and
- (c) the measures taken by the Government to increase the number of solar rooftop projects in residential areas of the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a) to (c): A statement is laid on the table of the House

Statement

Statement referred to reply to Part (a) to (c) of Lok Sabha

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Part (a): An aggregate capacity of 671 MWp grid connected rooftop solar systems have been installed in the country so far. Out of this 283MWp is in industrial segment, 175MWp in commercial segment, 79MWp in institutional segment, 29 MWp in domestic household segment, 101MWp in Government segment and 4MWp in social sector segment

Part (b): 3727 houses have installed rooftop solar systems under the scheme

Part (C): To increase number of solar roof top projects in residential sector, the Government inter alia has taken following measures:

- Central Financial Assistance on bench mark cost is offered for individual house holds to the tune of 30% in General Category States and to the tune of 70 % in Special Category States(North East States, Himachal Pradesh, Jammu and Kashmir, Uttarkhand, Andaman and Nicobar islands and Lakshadweep islands)
- States have been motivated to bring out net-metering regulations for grid connected rooftop solar power plants and as on today all 36 States/UTs States/ UTs have notified such regulations and/or tariff orders.
- 1933 firms have been empaneled as Channel Partners for easy reference by the households for execution of grid connected rooftop solar projects.
- In addition to State Nodal Agencies, Solar Energy Corporation of India (SECI) has been executing roof top solar projects in residential /social / institutional sectors.